

ITEM NO.801

COURT NO.6

SECTION IVB

S U P R E M E C O U R T O F  
R E C O R D O F P R O C E E D I N G S

I N D I A

Petition(s) for Special Leave to Appeal (C)

No(s). 25835/2013

RAM SINGH & ANR.

Petitioner(s)

VERSUS

UNION TERRITORY CHANDIGARH

Respondent(s)

Date : 22/09/2014 This petition was called on for hearing today.

CORAM :

HON'BLE MRS. JUSTICE RANJANA PRAKASH DESAI  
HON'BLE MR. JUSTICE N.V. RAMANA

For Petitioner(s)

Mr. Vineet Bhagat, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following  
O R D E R

Taken on Board.

The matter is adjourned for one week.

(Gulshan Kumar Arora)  
Court Master

(Indu Pokhriyal)  
Court Master

Signature Not Verified

Digitally signed by  
Gulshan Kumar Arora

Date: 2014.09.25

17:03:47 IST

Reason: